NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 12/252(3)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

Name of the Company:

Savitri Jajoo & Anr.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PRATIL TRIPATHI

PCS For Applicate
MNO. F-5812 No. 182

Learned PCS Mr. Pratik Tripathi present for Appellant No. 1 and No. 2. None present for Respondent.

Appellant is directed to issue notice to Respondent informing him the date of hearing before admission and file proof of service.

List the matter on 15.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of April, 2017.